

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH AT KOLKATA
ORIGINAL APPLICATION NO. 18 OF 2020 (EZ)

IN THE MATTER OF:

PRAVEEN KUMAR SINGH

... APPLICANT

VERSUS

DAMODAR VALLEY CORPORATION & ORS.

... RESPONDENTS

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THROUGH

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PLACE: NEW DELHI
 DATE: 10.11.2020

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**RESPONSE TO THE INSPECTION REPORT DATED 29.09.2020 FILED BY THE
JOINT COMMITTEE**

MOST RESPECTFULLY SHOWETH:-

1. That the above-mentioned Original Application has been filed before this Hon'ble Tribunal under Section 15 of the National Green Tribunal Act, 2010 seeking the restitution and remediation of environment surrounding the Damodar River that was affected by the leak of furnace oil in the premises of the Chandrapura Thermal Power Station (CTPS), operated by the Damodar Valley Corporation, which has severely affected the Damodar River, its tributaries and adjoining areas. It is submitted that vide it's Order dated 15.06.2020 this Hon'ble Tribunal had appointed a Committee comprising of CPCB, Expert from IIT Roorkee, Expert from NEERI and JSPCB to look into the matter . The Hon'ble Tribunal also directed that the Joint Committee should carry out the following tasks:-
 - (i) Visit the affected areas and the CTPS
 - (ii) Assess the extent of the leakage and resultant contamination caused by the oil spread
 - (iii) Assess the environmental damage caused by the oil spill, and
 - (iv) The cost of restitution of the environment

2. That the Joint Committee submitted its Report to this Hon'ble Tribunal on 29.09.2020_ to which the Applicant wants to respond as follows:-

DATE OF INCIDENT OF OIL LEAKAGE INCORRECT

3. That at the outset it is submitted that the Committee has incorrect information about the date of incident. The report mentions that Oil leak took place on 15th October, 2019 **(at page 71 of the paper-book)** whereas the incident happened on 13th of October 2019. This fact has also been reported in the local newspaper which reported that Oil leak took place in the night of 13th Oct 2019. **(at page 31 of the paper-book).**

Copy of the said media Report is re-annexed as **ANNEXURE-1.**

4. It is stated that even the local railway authority confirmed to the Applicant that railway wagon was placed at CTPS on 13th Oct 2019 (21:30 hrs) and empty wagon was released by CTPS on 14th Oct 2019 (14:00 hrs). Therefore, it is clearly evident that the entire report is based on incorrect basic information as to the date and time of the incident itself.
5. That it is mentioned in the Report at page 71 of the paper-book that necessary measures to collect the spilled oil from Drainage channel and river in presence of JSPCB officials. It is stated that no action has been taken by the officials of JSPCB immediately when the spill took place and the environmental damage was happening in front of the eyes of the JSPCB Officials.

QUANTITY OF OIL LEAKED IS INCORRECT

6. That the committee has failed to ascertain correct quantity of oil spilled in the environment. It is stated that the committee has showed a very casual approach to ascertain the quantity of oil leaked into river Damodar and fully relied upon a report which was prepared by an in-house committee of M/s CTPS. This Report or its findings have not been discussed in this Joint Committee's Report nor has it been produced with the present report.

7. That according to the Report of the Joint Committee mentions at page 72 of the paper-book that quantity of oil which leaked into River Damodar was 0.600 Kilo litres (600 litres) which is an quantity which cannot be believed as the said oil leak continued for over 41 hours and 53,000 litres of oil has flown into the Damodar River before the same was detected by the District Collector of Dhanbad.
8. It is stated that the media reports also mention that the Damodar Valley Corporation, intentionally released the water from the Tenughat Reservoir, to flush the oil in the river further downstream which resulted in the oil spreading much further along the course of the Damodar River, thereby impacting areas such as Dhanbad, Chas, Jharia & Sindri, and the drinking water supply of about 20-30 lakh people has been contaminated. This completely unscientific and imprudent measure on the part of DVC has greatly exacerbated this environmental disaster. The media Reports mentioning the exact date, quantity and extent for which the oil continued to flow into the river Damodar are annexed herewith as **ANNEXURE-2** (Collectively)
9. That the Joint Committee's Report is silent on start and end time of pump fitted to railway wagon to unload Fuel Oil. The Joint Committee has also failed to look into any documents pertaining to breakdown of safety features which lead into leakage of Fuel Oil.
10. That the Report does not show that any cross verification was made to ascertain total quantity of Fuel Oil dispatched from Haldia Refinery, time of placement of railway wagon at CTPS and release time of railway wagon.
11. That No physical verification was made to ascertain the quantity of Fuel Oil in Storage Tank on 22nd September 2020 and its correlation with previous stock and daily consumption.
12. That at time of oil leak detection, the rate of discharge is not mentioned in the report to ascertain the total quantity of oil which has leaked during unloading of Fuel oil.

AFFECTED AREA

13. That the committee's observation with regard to affected area is also showing the failure to undertake any ecological assessment by it.
14. That the committee has made site visit almost 11 months after the incidence which also includes rainy seasons. Therefore, it is very unlikely to get any evidence in the perennial river like Damodar. It is also important to consider that the authorities at DVC have intentionally discharged large volume of water on very next day from a Tenughat reservoir to remove the evidences.
15. That the various newspaper clipping enclosed in the Original Application clearly shows that due to large quantity of oil leak from CTPS the water supply at Jamadobha and Sindri was affected. The intake well for water supply system is about 40-50 km in downwind direction along the river Damodar from CTPS. The committee has failed to make any investigation from municipal bodies of Jamadobha and Sindri which could have given them an opportunity to assess the quantity of oil leaked into the river Damodar.
16. That No inputs of District Magistrate of Dhanbad and Bokaro have been taken in the report regarding the said incident of Oil leak.

ENVIRONMENTAL COMPENSATION

17. That JSPCB has constituted a so called high level committee having following members to determine the environmental compensation:
- a. Dr. Ajay Mandal, Professor & HOD Petroleum Engineering, IIT-ISM-Dhanbad
 - b. Mr. Nitish Kumar, IFS (Attached Officer-Dumka Forest Division)
 - c. Mr. Vikas Meena, IFS (Attached Officer-Chatra South Dumka Forest Division)
18. That it is important to mention here that the JSPCB has relied on report of above high level committee which was not having any expert to deal with subject of assessment of environmental damage and compensation. All three members are

from engineering background without any experience in the subject of environment. Mr. Nitish Kumar is having B.Tech degree in Petroleum Engineering from IIT-ISM Dhanbad and has joined Indian Forest Service in 2017. Similarly, Mr. Vikas Meena is having B.Tech degree in civil Engineering, Dhanbad and has also joined Indian Forest Service in 2017. JSPCB has not shared any report on assessment of environmental damage and compensation to understand the methodology and calculation made to determine total amount imposed by the JSPCB on M/s CTPS.

19. That it is stated that JSPCB has not submitted report on cross verification of data provided by the in-house committee of M/s CTPS in the month of June 2020, and it is even silent on disposal of contaminated ash and other materials as is apparent from perusal of the Joint Committee's Report.
20. That No scientific person from NEERI and IIT Roorkee attended the site inspection held on 22nd September 2020 to ascertain the ecological damage.
21. That it is mentioned in the Report of the Joint Committee at page 73 of the paper-book that necessary direction was issued to M/s CTPS for payment of Environmental Compensation. However, there is no mention of any such amount or copy of the directions filed for perusal of this Hon'ble Tribunal or the Applicant purposely by the Joint Committee.
22. That this Hon'ble Tribunal may be direct the Joint Committee to assess the environmental damage in terms of the guidelines of the CPCB.

THROUGH

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दामोदर में बहा हजारों लीटर फर्नेस आयल

संवाददाता

चन्द्रपुरा (बोकारो) : डीवीसी चन्द्रपुरा थर्मल पावर स्टेशन के स्थानीय अधिकारियों व कमर्चरियों की लापरवाही के कारण हजारों लीटर कीमती फर्नेस आयल दामोदर में बहा गया। इसके कारण जहां दामोदर को प्रदूषित रखने के सपने चकनाचूर हो गये, वहीं इससे डीवीसी को लाखों रुपये का नुकसान उठाना पड़ा है। जानकार सूत्रों के अनुसार 13 अक्टूबर की रात डीवीसी के चन्द्रपुरा स्थित नये पावर प्लांट के लिए रेलवे वैगन से कीमती फर्नेस आयल आया था। इस कीमती तेल का उपयोग प्लांट को लाइट-अप करने में किया जाता है। इसके अनलोडिंग का काम 12 अक्टूबर की देर रात शुरू हुआ और इसी क्रम में वाल्व खुल गया। फलस्वरूप 14 अक्टूबर तक उक्त कीमती फर्नेस आयल दामोदर में बहता चला गया। मंगलवार को झरिया में माडा के कमियों को दामोदर से जलापूर्ति के दौरान पानी के

अत्यंत ही प्रदूषित होने का पता चला तो उन्होंने इसकी सूचना धनबाद व बोकारो जिला प्रशासन को दी। इस बीच लगभग 53 हजार लीटर फर्नेस आयल दामोदर में बहा चुका था। डीवीसी प्रबंधन के अधिकारी इसका कारण वाल्व का खुल जाना मानते हैं, जबकि राज्य सरकार के मंत्री सरयू राय ने इस मामले में डीवीसी के सचिव से बात की है। साथ ही प्रदूषण नियंत्रण बोर्ड को मामले की जांच कर आवश्यक कार्रवाई करने को कहा है। उधर, दामोदर बचाओ आन्दोलन के संयोजक प्रवीण कुमार सिंह ने घटना पर गंभीर चिन्ता व्यक्त की और कहा कि एक तरफ दामोदर को प्रदूषण-मुक्त करने की दिशा में काफी पहल की गयी और बहुत हद तक इसे प्रदूषण-मुक्त भी कर लिया गया, लेकिन इस घटना ने सारे किये कराये पर पानी फेर दिया है। उन्होंने घटना की उच्चस्तरीय जांच तथा दोषी लोगों के विरुद्ध कार्रवाई की मांग की है।

T. C.

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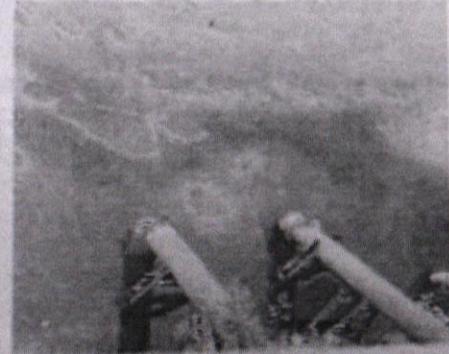
दैनिक जागरण 16 अक्टूबर 2019 बिक्रम

दामोदर में बहा फर्नेस ऑयल, जलापूर्ति रही ठप, 10 लाख की आबादी प्रभावित

चंद्रपुरा थर्मल पावर स्टेशन से हुआ **तेल का रिसाव**, जामाडोबा में रोका गया जल भंडारण

जागरण टीम, धनबाद/बोकारो : झरिया के जामाडोबा में मंगलवार की सुबह दामोदर नदी में तैलीय पदार्थ देख झारखंड क्षेत्र खनिज विकास प्राधिकार (इमाडा) के जल संयंत्र कर्मियों के पसीने छूट गए और उन्होंने तत्काल जल भंडारण रोक दिया। बाद में पता चला कि बोकारो के चंद्रपुरा थर्मल पावर स्टेशन (सीटीपीएस) में ट्रांसफार्मर चार्ज करने के लिए लाया गया फर्नेस ऑयल लीकेज के कारण नदी में बह गया था। पानी प्रदूषित हो जाने के कारण जल भंडारण रोक देने से झरिया शहर समेत धनबाद कोयलांचल के कई हिस्सों में मंगलवार को जलापूर्ति ठप रही। इससे लगभग 10 लाख की आबादी प्रभावित हुई। बुधवार को भी जलापूर्ति नहीं हो सकेगी। गुरुवार को जलापूर्ति सामान्य होने की संभावना है।

बोकारो से मिली जानकारी के अनुसार रविवार की शाम ही फर्नेस ऑयल का रेलवे रैक चंद्रपुरा थर्मल प्लांट आया



मंगलवार को धनबाद के जामाडोबा जल संयंत्र के पास दामोदर नदी में खतरनाक तरल पदार्थ व दूषित पानी के कारण मरी मछलियां • जागरण

था। ऑयल अनलोड करने के क्रम में लोकेज से काफी मात्रा में तेल बह गया। सोमवार सुबह लोगों ने प्लांट से सटी टीएसई बस्ती के पास नाला में पानी के साथ तेल बहते देखा। इसकी सूचना सीटीपीएस प्रबंधन को दी गई। सूचना मिलने के साथ ही सीटीपीएस अधिकारी एवं सीआइएसएफ अधिकारी सक्रिय

हुए। लीकेज स्थल को चिह्नित कर तेल रिसाव को बंद किया गया। प्लांट से कितना तेल बहा, सीटीपीएस प्रबंधन आकलन कर रहा है।

10 लाख की आबादी प्रभावित : जल भंडारण नहीं होने से झरिया शहर समेत धनबाद कोयलांचल के कई हिस्सों में जलापूर्ति ठप रहने से लगभग 10 लाख

प्रदूषित हुआ पानी

- इमाडा ने बंद किया जल भंडारण, महुदा में मछलियां मरी, किसानों को भी होगा नुकसान
- सीटीपीएस में ट्रांसफार्मर चार्ज करने को लाया गया तेल लीकेज के कारण नदी में बहा

की आबादी प्रभावित हुई है। इमाडा कर्मियों ने बताया कि प्रदूषण को तत्काल खत्म करने के लिए तेनुघाट डैम से पानी छोड़ा जाना जरूरी है। जामाडोबा तक पानी पहुंचने में 24 घंटे लगेंगे। इसके बाद जल भंडारण किया जाएगा। गुरुवार से जलापूर्ति बहाल की जाएगी। दामोदर का प्रदूषित पानी पश्चिम बंगाल की ओर

जामाडोबा जल संयंत्र में छानबीन कर रहे हैं। नदी के पानी को शुद्ध करने की दिशा में कार्य चल रहा है। बुधवार तक लोगों को पानी दिया जा सके, इसकी पहल हो रही है।

पंकज झा, जल कार्य अधीक्षक जामाडोबा जल संयंत्र प्लांट से अब और ऑयल नहीं बहे, इसकी त्वरित व्यवस्था कर ली गई है। नदी में तेल के बहने से हुई क्षति से अधिक इससे हुए प्रभाव को लेकर प्रबंधन गंभीर है। मामले की जांच की जा रही है।

आरके सिन्हा, एचओपी सीटीपीएस

जा रहा है। इसका असर वहां घान की खेती पर भी पड़ेगा। इधर दामोदर नदी के आसपास चर रहे पशु भी उस पानी को नहीं पी रहे थे। लोग नहाने से परहेज कर रहे थे। कई स्थानों पर नदी में मछलियों के मरने की सूचना मिल रही है। महुदा में ग्रामीणों ने नदी में मृत मछलियों को देखा।

बोक
धाव

जागरण संवाद
बल में कार्य
महतो के च
साइड स्थित
डकैतों ने घ
के गहने व
की सुबह
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A-2

83

Annexure-2
(Collection)

सुविचार
अगर व्यक्ति को पता न हो कि किस ओर जाना है, तो हवा की हर दिशा अपने विरुद्ध लगेगी।

दैनिक भास्कर

कुल पृष्ठ 18-8 = 26 | मूल्य ₹ 4.00 **झारखंड** सभुर्मा सहित | पृष्ठ 9, अंक 178

DainikBhaskar.com

धनवादा, बुधवार, 16 अक्टूबर, 2019

कार्तिक कृष्ण पक्ष - 3, 2076

रेलवे रैक से आया सीटीपीएस का ऑयल दामोदर नदी में बहा पानी दूषित होने से चास और जामाडोबा में रोकी गई जलापूर्ति

सिटी रिपोर्टर/चंद्रपुरा/झारिया

डीवीसी चंद्रपुरा थर्मल के नए प्लांट से भारी मात्रा में एलडीओ (लाइट डीजल ऑयल) दामोदर नदी में बहा गया। बताया जाता है कि रविवार शाम करीब 7 बजे रेलवे रैक के माध्यम से यह ऑयल आया था। रात करीब 10 बजे से ऑयल अनलोडिंग कार्य शुरू हुआ। इस दौरान पुराना प्लांट के टैंक से अचानक लिंक हो गया। ओवर फ्लो होकर ऑयल प्लांट से बाहर जाने वाले नाले में बहने लगा। ऑयल रविवार की रात से लेकर

मंगलवार को दोपहर तीन बजे तक 41 घंटे तक बहता रहा। नाले के रास्ते बहते-बहते यह ऑयल दामोदर नदी तक चला गया। हजारों लीटर ऑयल नदी में बहने की बात बताई जा रही है। नदी में ऑयल आने से उसका पानी दूषित हो गया। पानी के ऊपर ऑयल की मोटी परत जम गई। पानी में ऑयल का दुर्गंध आ गया। पानी का रंग बदरंग हो गया। इससे डीवीसी को करोड़ों रुपए का नुकसान तो हुआ ही, दामोदर नदी से होने वाली जलापूर्ति भी ठप हो गई। चास और जामाडोबा में पेयजलापूर्ति रोक दी गई।



चास : अगले 3

दामोदर नदी में तैलीय बहने से चास में अ तक पेयजलापूर्ति रो इससे चास नगर नि जुड़े करीब 25 ह होंगे। निगम के 3 शक्ति प्रकाश इस् लोण्डे की सुरक्षा पानी की सप्ल पानी की जांच आपूर्ति बहात का समय र

जेएससीए स्टेडियम में तीसरा क्रिकेट टेस्ट 19 से टीम इंडिया के 5 खिलाड़ी, द. अफ्रीका की पूरी टीम पहुंची, आज प्रैक्टिस करेंगे

अयोध्या पर 39वां दिन सुप्रीम सुनवाई सीजेआई ने कहा- 41 राम जन्मभूमि पर मस्जिद गलती की, इसे सुधारने व

T.C
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